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Title: Election of two Members from Lok Sabha to Sree Chitra Tirunal Institute for Medical Sciences and Technology.

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE MINISTRY OF EARTH SCIENCES (SHRI Y.S. CHOWDARY): On behalf of Dr. Harsh Vardhan, I beg to move:

"That in pursuance of sub-section (j) of section 5 read with sub-sections (1) and (2) of section 6 of the Sree Chitra Tirunal Institute for Medical Sciences and Technology, Trivandrum, Act, 1980, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from amongst themselves to serve as members of the Sree Chitra Tirunal Institute for Medical Sciences and Technology, subject to the other provisions of the said Act and the Rules and Regulations made thereunder. "

HON. SPEAKER: The question is:

"That in pursuance of sub-section (j) of section 5 read with sub-sections (1) and (2) of section 6 of the Sree Chitra Tirunal Institute for Medical Sciences and Technology, Trivandrum, Act, 1980, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from amongst themselves to serve as members of the Sree Chitra Tirunal Institute for Medical Sciences and Technology, subject to the other provisions of the said Act and the Rules and Regulations made thereunder. "

*The motion was adopted.*

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HON. SPEAKER: Now, the zero hour.